

16.14 hrs.

(ii) CONSTITUTION (AMENDMENT) BILL,2003*

(Amendment of article 103, etc.)

Title: Introduction of the Consitution (Amendment) Bill, 2003. (Amendment of article 103, etc.).

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to move that leave be granted to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI G.M. BANATWALLA : : I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri P.H. Pandian – Not present.

Prof. I.G. Sanadi – Not present.

Now, the House shall take up Item No.41. Shri Kodikunnil Suresh to continue his speech as he was on his legs last time.

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